

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 565
ANSWERED ON 26.07.2024

AMOUNT SPENT BY RAILWAYS ON CLEANING STAINS

565 # SHRI NEERAJ DANGI:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of amount spent by Government on the prevention and cleaning of Gutkha stains by the Railways during the last two years; year-wise details thereof;
- (b) the total amount of money spent by Railways on advertisements to create awareness among passengers during the said period;
- (c) the details of action taken by Government against such people who spread such filth and the amount of penalty recovered from them; and
- (d) whether Government propose to increase the amount of fine related to Gutkha; if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)

(a) to (d) Cleanliness is a continuous process and every endeavour is made to keep the Railway premises in properly maintained and clean condition. Awareness campaigns are in force to make passengers aware for not making railway premises dirty and no specific details regarding gutkha related campaigns are maintained. Spitting and littering is prohibited in Railway premises. Such other activities which create unclean and unhygienic conditions in Railway premises are also prohibited. Persons involved in littering are subjected to fines as per extent rules. During

financial year 2022-23 and 2023-24, around 3,30,132 persons had been penalized and fine of around ₹ 5.13 crore had been recovered for littering and spitting. At present, there is no proposal to increase the amount of fine related to spitting and littering.
